OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PCACT) CBL ROUSE AVENUE COURT COMPLEX. NEW DELFIL.

ORDER

For performing urgent misc, work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st October to 31st October, 2025:-

.No	NAME OF JUDICIAL OFFICER	DESIGNATION		Sunday/ Holiday
1	SH. PRASHANT SHARMA	SPIJUDGE(PC ACT)(ACB)-15	01.10.2025	Holiday
-	SH. DHEERAJ MOR	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	02.10.2025	Holiday
3	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	03.10.2025	Holiday
4	SH. JITENDRA SINGH	SPL_JUDGE(PC ACT)(CBI)-23	04.10.2025	L
5	MS. CHHAVI KAPOOR	SPL.JUDGE(PC ACT)(CBI)-07	05.10.2025	Sunday
6	SH. SUSHANT CHANGOTRA	SPL_JUDGE(PC ACT)(CBI)-22	06.10.2025	
7	MS. MANISHA KHURANA KAKKAR	SPL.JUDGE(PC ACT)(CB1)-06	07.10.2025	Holiday
8	DR. RUCHI AGGARWAL ASRANI	SPL. JUDGE (PC ACT) (ACB)-02	08.10.2025	
9	SH SANJAY JINDAL	SPLJUDGE(PC ACT)(CBI)-10	09.10.2025	
10	SH. DIG VINAY SINGH	SPLJUDGE(PC ACT)(CBI)-09	10.10.2025	
-	MS. VIJETA SINGH RAWAT	SPL.JUDGE(PC ACT)(CBI)-17	11.10.2025	Second Saturday
11	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBD(COAL BLOCK CASES)-02	12.10.2025	Sunday
12	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-20-	13.10.2025	
14	SH. SHAILENDER MALIK	SPL.JUDGE(PC ACT)(CBI)-21	14.10.2025	
15	MS. SMITA GARG	SPL.JUDGE(PC ACT)(CBI)-13	15.10.2025	
16	SH. JAGDISH KUMAR	SPLJUDGE(PC ACT)(CBI)-16	16.10.2025	
17	SH. MUKESH KUMAR	SPL_JUDGE(PC ACT)(CBI)-05	17.10.2025	
18	MS. DEEPALI SHARMA	SPL. JUDGE (PC ACT) (ACB)-01	18.10.2025	
19	SH. SANJAY KHANAGWAL	SPL_JUDGE(PC ACT)(CBI)-12	19.10.2025	Sunday
20	DR. VISHAL GOGNE	SPLJUDGE(PC ACT)(CBI)-24	20.10.2025	
21	SH. MURARI PRASAD SINGH	SPL.JUDGE(PC ACT)(CBI)-02	21.10.2025	
22		SPL_JUDGE(PC ACT)(CBI)-11	22,10,2025	
23		SPLJUDGE(PC ACT)(CBI)-18	23.10.2025	The second secon
	THE PROPERTY OF THE PARTY OF TH	SPLJUDGE(PC ACT)(CBI)-04	24.10.2025	Holiday
24		SPL.JUDGE(PC ACT)(CBI)-03	25.10.2025	
25	And the second s	SPL.JUDGE(PC.ACT)(CBI)-14	26.10.2025	Sunday
26		SPL.JUDGE(PC ACT)(CBI)-01	27.10.2025	<u> </u>
27	7	SPL.JUDGE(PC ACT)(ACB)-15	28.10.2025	<u> </u>
28		SPL.JUDGE(PC ACT)(CBI)-23	29,10.2025	<u> </u>
25	THE CHANGOTE A	SPLJUDGE(PC ACT)(CBI)-22	30.10.2025	5
30	SH. SUSHANT CHANGOTRA	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-U	31.10.2029	5

- Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB
 wherein the charge sheet has already been filed.
- In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial
 Officer. If any Judicial Officer(s) is transferred, his/her successor will perform duty in place of him/her.
- 3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/Court official shall also be entitled to compensatory leave for said date.

(Ashwani Kumar Sarpal)
Principal District & Sessions Judge-cumSpecial Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.

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No.D.R.(Spl.Judges)/RACC/Gaz./2025/ 17 4 57/C — 17509/C

Copy digitally forwarded for information to :-

Dated: 24/9/2025 at. 12-30. PM

The Registrar General, High Court of Delhi, New Delhi. 1.

2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi. 1.

2. 3. The Director of Prosecution, CBI, Block No. 3, 11 Floor, CGO Complex, Lodhi Road, New Delhi.

The Director of Prosecution, Goyt. of NCT of Delhi, Tis Hazari Courts, Delhi.

The Director, Directorate of Enforcement, New Delhi. 4.

5. The Director General (Prisons), Tihar Jail, New Delhi.

The Chief Prosecutor, CBI/ACB, RACC, New Delhi 6.

The Website Committee, Tis Hazari Court, Delhi.

The Hony. Secretary, Bar Association, RACC., New Delhi. 8.

The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi. 8.

The In-charge, Computer Branch, RACC, New Delhi. 9.

The Reader/P.S. to the undersigned. 10.

11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.

12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI)(Officiating) Rouse Avenue Court Complex,

New Delhi.